

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) Yes, Sir.

(b) The World Bank provided credit for the Centrally sponsored ICDS Projects, viz. ICDS-I Project in Andhra Pradesh and Orissa and ICDS-II Project in Bihar and Madhya Pradesh.

ICDS-I Project covered 191 blocks in Orissa and 110 blocks in Andhra Pradesh and remained in operation from January 1991 to 31st December, 1997. The approved EFC provision for the Project was Rs. 343.68 crore (Rs. 159.40 crore for Andhra Pradesh and Rs. 184.28 crore for Orissa), exclusive of the cost of supplementary nutrition. The available IDA credit for the Project, to the tune of US \$ 74 million was fully utilised.

ICDS-II Project covered 210 blocks in Bihar and 44 blocks in Madhya Pradesh and became operational in September, 1993, for a period of 7 years, i.e. upto March 2000. The approved EFC provision for the Project is Rs. 596.23 crore (Rs. 257.13 crore for Bihar and Rs. 339.10 crore for Madhya Pradesh) for the Project period. The approved IDA credit for the Project is US \$ 194 million.

(c) No complaint has been reported by the concerned State Governments about the misuse of aid provided under the Scheme.

(d) and (e) Question does not arise.

[Translation]

#### Transfer of Technology

4805. SHRI PRADEEP KUMAR YADAV : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the names of the countries who have given proposals during the last three years and upto March 1998 for transfer of technology in various fields;

(b) the details of these proposals; and

(c) whether the Union Government have taken any decision in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) There are several countries from where proposals for transfer of technology, services and others in various fields were approved by the Government during the last three years (1995, 1996 & 1997) and January to March 1998. These are included in the statement enclosed.

(b) These proposals are in various fields such as chemicals, electrical, electrical and electronics mechanical, metallurgical, textile and others. These involve, equity participation and payments towards lumpsum fee, royalty based on production value, training expenses etc., nature and quantum of which vary from case to case.

(c) The number of foreign collaborations involving import of technology, services and others approved by the Government during 1995, 1996, 1997 and January to March 1998 were 2337, 2303, 2325 and 437 respectively.

#### Statement

*Countries from where proposals for transfer of technology services and others in various fields were approved by the Government during the last three years (1995, 1996 and 1997) and January to March 1998*

Sl. No.	Names of countries where company/Collaborator Located
1	2
1.	Afganistan
2.	Argentina
3.	Armenia
4.	Australia
5.	Austria
6.	Bahamas
7.	Bahrain
8.	Belgium
9.	Bermuda
10.	British Virginia
11.	Bulgaria
12.	Canada
13.	Cayman Island

1	2	1	2
14.	Channel Island	38.	Jordan
15.	China	39.	Kenya
16.	Cyprus	40.	Kuwait
17.	Czech Republic	41.	Liechtenstein
18.	Denmark	42.	Luxembourg
19.	Estonia	43.	Malaysia
20.	Egypt	44.	Maldova
21.	Finland	45.	Malta
22.	France	46.	Mauritius
23.	Germany	47.	Mexico
24.	Gibraltar	48.	Nepal
25.	Greece	49.	Netherlands
26.	Hawai Islands	50.	New Zealand
27.	Hong Kong	51.	Nigeria
28.	Hungary	52.	Norway
29.	Iceland	53.	Oman
30.	Indonesia	54.	Panama
31.	Iran	55.	Papua New Guinea
32.	Ireland	56.	Philippines
33.	Isle of Man	57.	Poland
34.	Israel	58.	Portugal
35.	Italy	59.	Quartar
36.	Jamaica	60.	Romania
37.	Japan		

1	2
61.	Russia
62.	San Salvador
63.	Saudi Arabia
64.	Scotland
65.	Singapore
66.	Slovakia
67.	Slovenia
68.	South Africa
69.	South Korea
70.	Spain
71.	Sri Lanka
72.	Sudan
73.	Sweden
74.	Switzerland
75.	Taiwan
76.	Tatarstan
77.	Thailand
78.	UAE
79.	UK
80.	USA
81.	Ukraine
82.	Vietnam
83.	West Indies
84.	Yugoslavia

**Encouragement to Newspapers/Magazines in Hindi and other Regional Languages**

4806. SHRI RAGHUVANSH PRASAD SINGH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have formulated any scheme to encourage and provide assistance to newspapers and magazines in Hindi and other regional languages in the country; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ) : (a) No, Sir.

(b) Does not arise.

[English]

**STD/ISD Telephone Bills to Subscribers**

4807. SHRI H.G. RAMULU : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Bangalore Telecom Department has stopped giving itemised STD/ISD details to the telephone subscribers;

(b) if so, the details from which the said facility has been discontinued and the reasons therefor; and

(c) the steps taken by the Government to continue giving itemised billing to the subscribers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) No, Sir.

(b) and (c): The facility has not been discontinued. However, recently due to some technical snag, the facility of detailed billing got disrupted for a while. Thereafter, issue of itemised bills has been resumed.

[Translation]

**Cellular Telephone Facility**

4808. SHRI ANAND RATNA MAURAYA :  
SHRI PANKAJ CHOUDHRY :  
SHRI RAMCHANDRA BAINDA :

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether such a facility has been developed recently under which the cellular phones owners could be contacted anywhere in the country;